NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP (CAA) No. 73/NCLT/AHM/2017 With CA(CAA) No. 76/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

Suncity Infrastructure Pvt Ltd.

Suncity Haryana SEZ Developers Pvt. Ltd.

Suncity Buildcon Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. CS RANJEET PANDEY

Learned PCS Mr. Ranjeet Pandey present for Petitioners.

Petitioners not complied with the directed dated 13.10.2017.

Petitioners to comply with the direction dated 13.10.2017 and file proof of service.

List the matter on 14.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of November, 2017.